## **Regarding Surjapuri Reservation**

DR. MOHAMMAD JAWED (KISHANGANJ): Thank you, hon. Chairperson, for giving me this opportunity. The Supreme Court's parameter for reservation eligibility for BPL population is 25 per cent. वर्ष 2023 में नीति आयोग के हिसाब से सीमांचल बिहार का जो एरिया है, जहां पर सुरजापुरी मुस्लिम जाति की आबादी अच्छी खासी है और लगभग 65 परसेंट बिलो पावर्टी है, सुरजापुरी जाति सबसे ज्यादा वंचित है । उसको पश्चिम बंगाल में आरक्षण मिल रहा है, लेकिन बिहार में नहीं मिल रहा है । आदरणीय प्रधान मंत्री जी भी लगातार पसमांदा मुस्लिम्स की चर्चा करते हैं, लेकिन वहां पर न तो कॉलेज है, न जॉब हैं, न इंडस्ट्री है, न एएमयू के लिए फंड दिया जा रहा है ।

Through you, I demand that the inclusion of Surjapuri community is done in the Bihar State Reservation List, Annexure-I. I also demand for the inclusion of Surjapuri community in the Central OBC List, and a dedicated socio-economic survey should be done at the earliest by the NITI Aayog and the Bihar Government.

I also request that implementation of special welfare schemes targeting education, employment, financial support for Surjapuri, as is done for similarly placed communities in other States, should be done as early as possible.

Thank you.